

## Messages from Rajya Sabha

**SECRETARY GENERAL:** Sir, I have to report the following message received from Secretary General of Rajya Sabha:-

?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct and Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 5<sup>th</sup> December, 2024 agreed without any amendment to the Bharatiya Vayuyan Vidheyak, 2024, which was passed by the Lok Sabha at its sitting held on the 9<sup>th</sup> August, 2024.?

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